

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 33/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Suresh Kumar**

**... Operational Creditor**

**Versus**

**Samtel Glass Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**


For the Operational Creditor : Prabhansh Sharma, Adv.  
Nagendra Singh Adha, Adv.

For the Corporate Debtor : Abhishek Anand, Adv.  
Mohak Sharma, Adv.  
Bindu Das, Adv.

**ORDER**

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner/  
Operational Creditor and Mr. Abhishek Anand, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. List the matter on 07.06.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 22, 2023